

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 24

C.P. (IB)/1057(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **MAHAVIR COAL CORPORATION PRIVATE
LIMITED V/s VIDARBHA INDUSTRIES POWER
LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Yahya Batatawala a/w Adv. Gaurav S. for the Operational Creditor is present.

Ld. Counsel for the Corporate Debtor seeks some time due to personal difficulty. List this matter on Board on **30.04.2024**.

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**